

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

CP No. 97/Chd/Pb/2023

IN THE MATTER OF:

Rohit Gupta

...Petitioner

Vs.

Genex Infratech Ltd. & Ors

...Respondent

Under Section: 241(1), 242(4), CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM